

DIVISION BENCH
COURT - I

P-109

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/71(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

| | |
|------------------|---|
| IN THE MATTER OF | STATE BANK OF INDIA VS AMARDEEP SINGH DHANJAL |
| UNDER SECTION | SECTION 95(1) |

Appearance VC and Physical (hybrid) Mode

Ms. Sunita Kabi, Adv.] For Financial Creditor

Ms. Mohuya Ghosh, Adv.

Mr. Utsav Mukherjee, Adv.] For Personal Guarantor

Mr. Sayantan Chatterjee, Adv.

Mr. Saksham Ahuja, Adv.

Mr. Mayukh Roy, Adv.

Mr. Vikalp Wange, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. The matter is posted to **22.08.2024**.

Satyajit Roy
Court Officer